

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

**REVIEW APPLICATION NO.170/00019/2020
IN
ORIGINAL APPLICATION NO.170/01760/2018**

DATED THIS THE 19th DAY OF JANUARY, 2021

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

S.Somashekara
S/o Late Shivamadaiah
Aged 61 years, retired as MTS
Anthropological Survey of India
Southern Regional Centre
Mysuru – 570 026, residing at 4177
8th Cross, 3rd Main
Gandhinagar, Mysuru-570 007.

...Applicant

(By Advocate Shri A.R. Holla)

Vs.

1. Union of India

By Secretary

Ministry of Culture

Room No. 501, 'C' Wing

Shastri Bhavan

New Delhi-110 015.

2. The Director

Anthropological Survey of India

Indian Museum

27, Jawaharlal Nehru Road

Kolkata-700 016.

3. The Deputy Director & Head of Office

Anthropological Survey of India

Southern Regional Centre

Manav Bhavan

Bogadi II Stage North

Mysuru-570 026. ...Respondents

(By Shri Vishnu Bhat, Counsel for the Respondents)

O R D E R (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

After hearing the arguments of learned counsels for the parties, we find that there is an error apparent on the face of the record as the contents of order dated 29.06.1988(Annexure-A1) as well as the Office Order dated 04.01.2002(Annexure-A6) could not be noticed by this Tribunal while passing the order dated 03.01.2020.

2. In view of the above, the Review Application is allowed and the order dated

03.01.2020 passed in Original Application No.1760/2018 is recalled.

(RAKESH KUMAR GUPTA)
MEMBER (A)

(SURESH KUMAR MONGA)
MEMBER (J)

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